Name of the Corporate Debtor:ESSENTIAL LOGISTICS PRIVATE LIMITED

Date of Commencement of CIRP: 12th June 2025 List of Creditors as on 14th July 2025

FORM C

List of unsecured Financial Creditors (Other than financial creditors belonging to any class of creditors)

	il. No.	Name of the Creditor	Details of claim received			Details of claims admitted					Amount of	Amount of	Amount of claim	Remarks, if any	
			Date of receipt	Amount claimed	Amount of Claim admitted	Nature of claim	Amount covered by				any mutual	claim not	under verification		
							Security Interest	guarantee	Share	claim	dues that may be set-	admitted			
											off				
	1	M/S. Cholamandalam Investment and Finance Company Limited	7/3/2025	2,360,123.53		Loan	-		0.00%	-		-	-	Claims under review since  CIRP withdrawal under Sec 12A, no CoC constituted.  Orders passed by Honourable National Company Law  Tribunal, Bangalore Bench dated 14th July 2025 for CIRP  withdrawal.	
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Annexure 4

Name of the Corporate Debtor:ESSENTIAL LOGISTICS PRIVATE LIMITED

Date of Commencement of CIRP:

12th June 2025

List of Creditors as on

14th July 2025

FORM B

**List of Operational Creditors** 

SI. No.	Name of the Creditor	Details of claim received			D	Amount of	Amount of any	Amount of	Amount of claim	Remarks, if any			
		Date of receipt	Amount claimed	Amount of Claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	% of Voting Share	contingent claim	mutual dues that may be set- off	claim not admitted	under verification	
1	The Assistant Commissioner (ST) Vanagaram Assessment Circle, Kanchipuram Division	7/11/2025	450,796.00	-	Commercial Taxes Department	-	-		-	-	-		Claims under review since CIRP withdrawal under Sec 12A, no CoC constituted. Orders passed by Honourable National Company Law Tribunal, Bangalore Bench dated 14th July 2025 for CIRP withdrawal.
2	Income Tax Officer, TDS Ward 1(2), Bangalore	7/1/2025	1,410,100.00	-	Income tax officer	-	-		-	-	-		Claims under review since CIRP withdrawal under Sec 12A, no CoC constituted. Orders passed by Honourable National Company Law Tribunal, Bangalore Bench dated 14th July 2025 for CIRP withdrawal.
												1	
	Total		1,860,896.00	-		-	-		-	-	-	-	